

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

Appeal No.448/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh  
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>th</sup> January 2018, 10.30 A.M

Name of the Company	Homendia Constructions Pvt.Ltd.-Vs-Registrar of Companies, W.B.		
Under Section	252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1 J. DATTA, BLS

Bethian

9/1/2018

ORDER

Ld. Counsel for the appellant has filed the affidavit of service, which shows that the copy of the order dated 16/11/2017 has been served on the ROC on 23/11/2017. Inspite of that till date detail paragraphwise reply has not been filed by the ROC, West Bengal. ROC, West Bengal is directed to file detail paragraphwise reply within 15 days from today. Let this order be communicated to ROC, West Bengal for compliance.

List it on 28/02/2018.

(Jinan K.R.)  
Member (J)

(V.P.Singh)  
Member (J)